

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 251 of 2018**

**IN THE MATTER OF:**

**Winshore Developers Pvt. Ltd.**

**...Appellant**

**Vs**

**Registrar of Companies, Kerala & Lakshadweep**

**....Respondent**

**Present:**

**For Appellant:       None**

**For Respondent:**

**ORDER**

**03.08.2018:**       The case was earlier called for at about 11:15 AM, subsequently it was again called for at 12:00 Noon but in spite of repeated calls nobody appears for the Appellant. The appeal is accordingly dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*am/uk*